JUDICIAL ACADEMY, ASSAM

7.BHOLANATH MANDIR PATH, DR. B.K. KAKOTI ROAD, ULUBARI, GUWAHATI-781007

NOTIFICATION

No. JAA.28/2013/2053

dated Guwahati, the 15th December, 2017

It is hereby notified that the Advertisement dated 22nd November, 2017 issued vide No.JAA.28/2013/2016 and published in "**The Assam Tribune**" & "**Asomiya Pratidin**" on 25.11.2017 for filling up of 14(fourteen) non-gazetted posts in the establishment of Judicial Academy, Assam stands cancelled.

Applicants who applied for the above posts may write to the Judicial Academy, Assam by e-mail to <u>ja@assam.gov.in</u> with supporting documents for refund of fees.

By Order
Sd/Administrative Officer
Judicial Academy, Assam

Memo No. JAA-28/2013/2054-61 Copy to:

Dated: 15.12.2017

- 1. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, for favour of his Lordship's Kind information.
- 2. Sri Pranjal Das, Judge, Designated Court -cum- Faculty, Judicial Academy, Assam.
- 3. The Research Officer, Judicial Academy, Assam.
- 4. The Director of Information and Public Relations (Janasanjyog), Dispur, Guwahati-6. He is requested to take necessary steps for publication of the above Notification in "The Assam Tribune" and "Asomiya Pratidin" in one issue at the earliest.
- 5. The System Analyst/Programmer, Gauhati High Court. He is requested to upload the Notification in the website of Gauhati High Court (Link-Recruitment Other Organization) as well as website of Judicial Academy, Assam.
 - 6. P.S. to Hon'ble Director, Judicial Academy, Assam.
 - 7. C.A. to Registrar General, Gauhati High Court, Guwahati.
 - 8. Notice Board of Judicial Academy, Assam.

Administrative Officer Judicial Academy, Assam